GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3178 TO BE ANSWERED ON 14.03.2018

DOUBLING OF MIRAJ-PUNE RAIL LINE

†3178. SHRI SANJAY KAKA PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of doubling of Miraj-Pune rail line project;
- (b) the details of the amount allocated and spent so far thereon;
- (c) the time frame fixed for the completion of the said project and the steps being taken by the Government to complete the project at the earliest;
- (d) whether survey for the new proposed Baramati-Phaltan-Dahivadi-VitaTasgoan-Miraj (approx. 180 k.m.) rail line has been conducted and if so, the details thereof;
- (e) whether the said proposal has been sent to NITI Aayog for its approval; and
- (f) if so, the details of the steps being taken by the Government for the approval and finalization of the said projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3178 BY SHRI SANJAY KAKA PATIL TO BE ANSWERED IN LOK SABHA ON 14.03.2018 REGARDING DOUBLING OF MIRAJ-PUNE RAIL LINE

(a) & (b): Pune-Miraj Doubling (279 km) is part of Pune-Miraj-Londa doubling project (467 km). This project was sanctioned in 2015-16 and has been taken up at latest anticipated cost of ₹3627 crore. An expenditure of ₹180 crore has been incurred upto March, 2017. Outlay of ₹273 crore (Revised) has been provided for 2017-18.

Contracts for Earthwork and minor bridges for the entire project length between Pune-Miraj have been awarded and the work has been commenced. Land acquisition proposals for 3 villages in Pune District and 18 villages in Satara District have been submitted to respective Collectors.

- (c): The completion of project requires clearances from various departments of State Government and Central Ministries like acquisition of land, shifting of services, construction of road over bridges and road under bridges by road maintaining agencies, NOC from State Irrigation Department and Power Corporations, etc. Moreover, the funds are allotted to each project on annual basis. Therefore, it is not feasible to fix time line for completion of the entire project.
- (d): No survey for Baramati-Phaltan-Dahivadi-Vita-Tasgaon-Miraj has been sanctioned. However, Baramati-Lonand via Phaltan (54 km) new line work is a sanctioned project and Lonand-Phaltan (26 km) section of this project has been completed and commissioned. In Phaltan-Baramati section, land acquisition has been taken up.
- (e) & (f): Do not arise.